

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3082

ANSWERED ON:24.04.2012

HIRING OF GODOWNS

Jaiswal Shri Gorakh Prasad ;Laguri Shri Yashbant Narayan Singh

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the criteria followed for hiring of godowns on rent by the Food Corporation of India (FCI) for storage of foodgrains;
- (b) whether reports have been received regarding violation of the said criteria by the officers of FCI;
- (c) if so, the details thereof and the reaction of the Government thereto indicating the number of such cases reported during each of the last three years and the current year;
- (d) the number of officers against whom action was taken in the said cases; and
- (e) the corrective steps taken in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): The General Managers(Region)/Executive Directors (Zone) of FCI are fully empowered to hire godowns for short term usage from CWC/SWCs/State Agencies/Private Parties as per the requirement. From CWC/SWCs godowns are hired by FCI at predetermined rates fixed by the Government for CWC.

The following criteria are considered while hiring of godowns:-

1. Suitability of godown structure.
2. Finalisation of terms and conditions of lease prior to the occupation of premises
3. Rent payable, storage worthiness and distance from Railway good-shed.

(b),(c) & (d): Only one case of irregularity has been reported from Dumraon, FCI, District Patna during 2010 and action has been initiated against two officers.

(e): Sufficient checks and balances in the form of Internal Audit/CAG Audit/Inspection are in place to ensure that the instructions regarding hiring of godowns are strictly followed.